

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Liquidator of M/s K N Interior Designs and
Engineering Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/87(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1335(CHE)2022

ORDER

The Applicant/Liquidator is represented by the Ld. Counsel Ms. Pavithra Dayalan through video conferencing mode.

This Application has been filed by the Liquidator attaching the preliminary report in respect of the Corporate Debtor along with asset memorandum and liquidation account statement. The progress report has been filed and the same is taken on record with all just exceptions.

Accordingly, IA/1335(CHE)2022 is **disposed off**.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT